

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36 & 37/ (IB)/2017

NAME OF THE PETITIONER(S)

: VSO BALAKRISHNAN

NAME OF THE RESPONDENT(S)

: BEST & CROMPTON ENGINEERING LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM



ORDER

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent for his appearance. The Registry is also directed to send notice to the respondent. Put up on 01.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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